

(a) whether various State Governments have requested the Union Government for financial assistance, deployment of security personnel, provision of sophisticated weapons etc. to check crimes and terrorist activities;

(b) if so, the details of such requests received by the Union Government during the last six months, State-wise; and

(c) the action taken by the Union Government in each case?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI P.M. SAYEED): (a) to (c). Requests for financial assistance have been received from several State Governments facing the threat of extremist activities over the past two years. The items for which assistance has been sought include communication equipment, vehicles and weaponry. A comprehensive scheme for special assistance to affected States has been formulated to supplement the State Governments' own efforts in tackling extremist activities.

Drilling of Wells

3252. SHRI G.M.C. BALAYOGI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the amount incurred in the K.G. Project area for drilling of wells during the last three years;

(b) the quantity of gas and crude available in the K.G. Project area;

(c) whether the Government are considering to increase the investment in the K.G. Project area for drilling operations during the Eighth Five Years Plan; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) The expenditure incurred in KG Project for drilling during 1990-91, 1991-92 and 1992-93 was Rs. 197.60 crores, Rs. 189.12 crores and Rs. 207.14 crores, respectively.

(b) The average oil and gas production from KG Project during April 1993 to January 1994 was about 406 tonnes per day of crude oil and 1.65 MMSCMD of gas.

(c) and (d). The expenditure on drilling in KG Project during Eighth Plan is estimated as under:-

Year	Amount (Rs. crores)	
1992-93	—	207.14
1993-94	—	231.65
1994-95	—	202.79
1995-96	—	354.60
1996-97	—	356.68

[Translation]

Border Crossings

3253. SHRI RAMESH CHENNITHALA:
SHRI HARIN PATHAK:
SHRI AVTAR SINGH BHADANA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of crossing the borders of Pakistan and Bangladesh

and attempting to infiltrate into India reported during 1993 and 1994 so far, month-wise;

(b) the number of persons arrested in this connection;

(c) the number of persons arrested for violating the Line of Actual Control during the above period;

(d) whether the Government have formulated any concrete scheme keeping in view the increasing incidents of infiltration; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) The number of cases detected by the BSF while crossing the border on Indo-Pak and Indo-Bangladesh infiltration into India for the year 1993 and 1994 (upto February 28) is as under:—

Month	Cases of crossing on Indo-Pak border	Cases of crossing on Indo-Bangladesh border
1993		
January	18	168
February	25	182
March	27	199
April	23	189
May	32	235
June	23	172
July	11	167
August	18	175

Month	Cases of crossing on Indo-Pak border	Cases of crossing on Indo-Bangladesh border
September	21	159
October	19	204
November	15	237
December	20	229
1994		
January	17	227
February	15	206

(b) Infiltrators apprehended on Indo-Pak and Indo-Bangladesh border by BSF during 1993 and 1994:—

Year	Indo-Pak border	Indo-Bangladesh border
1993	921	11,684
1994 (upto 28 Feb.)	176	3,771

(c) Number of persons arrested for violating the Line of Actual Control:—

Year	Month	Apprehensions
1993	January	—
	February	2
	March	—
	April	4
	May	—
	June	18

Year	Month	Apprehensions
	July	—
	August	8
	September	34
	October	3
	November	13
	December	—
1994	January	6
	February	—
	March (upto 10th)	—

(d) and (e). The following steps have been taken to check the infiltration:

- (i) Additional Bns. have been sanctioned under BSF expansion Plan to reduce the gaps between the BOPs.
- (ii) Patrolling/Nakas have been increased/intensified.
- (iii) Border patrolling have been intensified by providing jeeps and motor cycles.
- (iv) OP Towers/flood lights have been erected.
- (v) Binoculars, Goggles, Twin telescope, PNV Binoculars and hand held search lights have been provided for enhanced vigilance on the border.
- (vi) Erection of Border Security Fence.
- (vii) Development/Construction of Border roads/tracks.
- (viii) Boats and motor boats have been provided for patrolling riverine areas.

- (ix) The intelligence set up has been geared up and further strengthened for keeping close surveillance on the border.

Ayurvedic Medical Colleges

3254. SHRI PRABHU DAYAL KATHERIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the Ayurvedic Medical Colleges and hospitals functioning at present in each State of the country;

(b) the financial assistance provided to these colleges and hospitals during the last three years;

(c) whether the Governments of Uttar Pradesh as Rajasthan have requested the Union Government to set up new Ayurvedic Colleges and hospitals in their respective States;

(d) if so, the details thereof; and

(e) the action taken by the Government thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) The number of Ayurvedic Medical Colleges and hospitals functioning in the country is given in the *Statement-I* attached.

(b) The Central Assistance provided to the Ayurvedic Colleges and their attached hospitals during the last three years is given in the *Statement-II* attached.

(c) No, Sir.

(d) and (e). Does not arise.